

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/46708/2024 ARBP/94/2024	M/S ADIGANGA PROPERTIES PVT. LTD. VS RAMA PRAKASH SENAPATI	SARADA PRASANNA SARANGI VS	// (//
2	D-BLAPL/32541/2024 BLAPL/11092/2024	FAKA @SK. NAIMUDDIN KHAN @SK. NAIMUDDIN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	JANKIA P.S. /281 /2024 J.M.F.C.,KHURDA(Khordha) GR/0000565/2024
3	D-BLAPL/33076/2024 BLAPL/11151/2024	SANKAR ACHARYA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	KUNDHEIGOLA /201 /2024 J.M.F.C,REAMAL(Debagarh) CT/0000394/2024
4	D-BLAPL/32897/2024 BLAPL/11152/2024	PRITIMANJARI MISHRA @ KUNU VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	DELANGA /61 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000029/2024
5	D-BLAPL/33072/2024 BLAPL/11153/2024	KHETRABASI MAJHI VS STATE OF ODISHA	ASISH MISHRA VS	//0 J.M.F.C.,KANTABANJI(Balangir) 2(A)CC/0000071/2024
6	D-BLAPL/32898/2024 BLAPL/11154/2024	SUBIDHA RANA @ URMILA VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	KESINGA /183 /2023 A.D.J.,BHAWANIPATNA(Kalahandi) CT/0000192/2023
7	D-BLAPL/33071/2024 BLAPL/11155/2024	GOURA CHANDRA BEHERA VS STATE OF ODISHA	LAMBODOR ACHARI VS	ASKA /372 /2023 A.D.J.,ASKA(Ganjam) ST/0000099/2023
8	D-BLAPL/33041/2024 BLAPL/11156/2024	HARIHARA PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000088/2024
9	D-BLAPL/32899/2024 BLAPL/11157/2024	PABITRA BAG VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	MUDANPUR RAMPUR /189 /2019 A.D.J.,BHAWANIPATNA(Kalahandi) CT/0000041/2020
10	D-BLAPL/33168/2024 BLAPL/11158/2024	SOUMYA RANJAN ROUT VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA MODEL /738 /2023 S.D.J.M.,KHURDA(Khordha) GR/0001051/2023
11	D-BLAPL/32910/2024 BLAPL/11159/2024	JISY NAYAK @ JISAY NAYAK VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	Maitri Vihar PS /489 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000568/2024

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12	D-BLAPL/33077/2024 BLAPL/11160/2024	SUMAN JALLI VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	LAXMISAGAR P.S. /502 /2024 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0001091/2024
13	D-BLAPL/33157/2024 BLAPL/11161/2024	MADHU BHOKTA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	/ /0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G
14	D-BLAPL/33152/2024 BLAPL/11162/2024	MANU DURIA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	2(A)CC/0000024/2024 SEMILLIGUDA /77 /2019 NAYADHIKARI GRAMYA NAYALAYA,
15	D-BLAPL/32670/2024 BLAPL/11163/2024	SRIDHAR GHADEI VS STATE OF ODISHA	BINI MISHRA VS	GR/0000010/2019 NAYAGARH /149 /2024 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH
16	D-BLAPL/33147/2024 BLAPL/11164/2024	TAPAN KUMAR PADHI VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	GR/0000439/2024 TIHIDI /243 /2013 A.D.J.,BHADRAK(Bhadrak)
17	D-BLAPL/32882/2024 BLAPL/11165/2024	YOGANANDA PADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ST/0000041/2024 BARGARH /533 /2024 DIST.AND SESSIONS JUDGE,BARGARH
18	D-BLAPL/33042/2024 BLAPL/11166/2024	SAHURN KHAN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	Spl/0000085/2024 / /0 2ND ADJ,CUTTACK(Cuttack)
19	D-BLAPL/33146/2024 BLAPL/11167/2024	JABAHARLAL SAHOO VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	2(A)CC/0000054/2023 / /0 J.M.F.C., BIRAMITRAPUR(Sundargarh)
20	D-BLAPL/33171/2024 BLAPL/11168/2024	RAMESH CHANDRA DAS VS STATE OF ODISHA	ROHIT RANJAN RAY VS	2(A)CC/0000362/2024 / /0 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh
21	D-BLAPL/33129/2024 BLAPL/11169/2024	SUNIL MAHARANA @ SONI VS STATE OF ODISHA	ADYASIDHI MISHRA VS	TR/0000101/2024 KUNDHEIGOLA /201 /2024 J.M.F.C,REAMAL(Debagarh)
22	D-BLAPL/33124/2024 BLAPL/11170/2024	KUPATI @ KURUPATI MAJHI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	CT/0000394/2024 KOMNA PS /82 /2019 A.D.J.,NAWAPARA(Nuapada)
23	D-BLAPL/32646/2024	MITHUN BHOI @ PRADIP BHOI	AKSHAYA KUMAR SUBUDHI	ST/0000019/2019 BALIPATNA /386 /2024

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	BLAPL/11171/2024	VS STATE OF ODISHA	VS	J.M.F.C.,BHUBANESWAR(Khordha) GR/0001665/2024
24	D-BLAPL/33116/2024 BLAPL/11172/2024	SANTOSH KUMAR NAIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	THUAMUL RAMPUR /94 /2024 DISTRICT & SESSIONS JUDGE, BHAWA CT/0000099/2024
25	D-BLAPL/32702/2024 BLAPL/11173/2024	MANOJ SUTAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI SADAR /97 /2024 GRAMA NYAYALAYA, KORUKONDA(M GR/0000094/2024
26	D-BLAPL/33114/2024 BLAPL/11174/2024	MANGAL ROUT VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /149 /2020 A.D.J,PATNAGARH(Balangir) SC/0000017/2021
27	D-BLAPL/32747/2024 BLAPL/11175/2024	ARFAN ALLI VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	KHUNTUNI /190 /2024 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000160/2024
28	D-BLAPL/33092/2024 BLAPL/11176/2024	ABHAY KUMAR VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	RAYAGADA G.R.P. /25 /2024 DIST.& SESSIONS JUDGE,RAYAGADA(I TR/0000021/2024
29	D-BLAPL/32853/2024 BLAPL/11177/2024	BASANTA MAJHI VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	CHHENDIPADA /56 /2013 SPL.JUDGE,ANGUL(Anugul) Spl/0000032/2013
30	D-BLAPL/33083/2024 BLAPL/11178/2024	LALU NAG VS STATE OF ODISHA	MANORANJAN PADHY VS	CHITRAKONDA /142 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000163/2022
31	D-BLAPL/33081/2024 BLAPL/11179/2024	PARESH KUMAR PRADHAN VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	AIRPORT /299 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001795/2024
32	D-BLAPL/32908/2024 BLAPL/11180/2024	RAMESH PRADHAN VS STATE OF ODISHA	S.S.RAY (2) VS	HANDAPA /264 /2024 S.D.J.M.,ATHMALLIK(Anugul) GR/0000970/2024
33	D-BLAPL/33079/2024 BLAPL/11181/2024	DILLIP KUMAR SAHU @ DILU VS STATE OF ODISHA	ADYASIDHI MISHRA VS	KUNDHEIGOLA /201 /2024 J.M.F.C,REAMAL(Debagarh) CT/0000394/2024
34	D-BLAPL/30732/2024 BLAPL/11182/2024	BEBY @ BIMALA BALIARSINGH @ PALEI VS	BISWARANJAN MAHARATHA VS	JODAPADAR /99 /2024 JMFC, KANAS(Puri)

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35	D-BLAPL/33087/2024 BLAPL/11183/2024	STATE OF ODISHA ABHI @ ABI KHILLO VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	GR/0000226/2024 NANDAPUR /62 /2021 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000054/2021
36	D-BLAPL/32479/2024 BLAPL/11184/2024	RADHAKANTA SUNA VS STATE OF ODISHA	SURENDRA MOHANTY VS	KHETRARAJPUR /121 /2022 1ST ADDL SESSIONS JUDGE, SAMBALP ST/0000015/2023
37	D-BLAPL/32510/2024 BLAPL/11185/2024	RABI @ RABINDRA KHANDUAL @ RABINDRANATH KHANDUAL VS STATE OF ODISHA	OM PRAKASH SAHU VS	BELLAGUNTHA /350 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0001356/2024
38	D-BLAPL/32782/2024 BLAPL/11186/2024	RAJU @ RAJU BAGRI VS STATE OF ODISHA	ALOK KUMAR KAR VS	PIPLI /298 /2023 J.M.F.C.,PIPLI(Puri) GR/0000461/2023
39	D-BLAPL/33024/2024 BLAPL/11187/2024	GOBINDA CHANDRA SAHOO VS STATE OF ODISHA	ANIRUDHA DAS VS	PARJANG /176 /2023 ADDL.SESIONS JUDGE,KAMAKHYAN CT/0000123/2023
40	D-BLAPL/32981/2024 BLAPL/11188/2024	AJAY DAS VS STATE OF ODISHA	BIBHUTI BHUSAN ROUT VS	JAJPUR SADAR /295 /2024 S.D.J.M.,JAJPUR(Jajapur) CT/0002783/2024
41	D-BLAPL/32958/2024 BLAPL/11189/2024	PRAKASH GURJAR VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	POTTANGI /24 /2023 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000023/2023
42	D-BLAPL/32968/2024 BLAPL/11190/2024	GURUBARU KHATI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /125 /2020 SPECIAL JUDGE,MALKANGIRI(Malkang TR/0000094/2020
43	D-BLAPL/32959/2024 BLAPL/11191/2024	BUDRA SURABU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /125 /2020 SPECIAL JUDGE,MALKANGIRI(Malkang TR/0000094/2020
44	D-BLAPL/32579/2024 BLAPL/11192/2024	MANAS PATNAYAK @ LACHU @ MANAS PATTNAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHAWANIPATNA TOWN /47 /2024 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000017/2024
45	D-BLAPL/33200/2024 BLAPL/11193/2024	PRAKASH PRADHAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MOTANGA /72 /2022 A.D.J.,DHENKANAL(Dhenkanal) CT/0000168/2022

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46	D-BLAPL/32787/2024 BLAPL/11194/2024	RAJU @ RAJU BAGRI VS STATE OF ODISHA	ALOK KUMAR KAR VS	PIPLI /113 /2023 J.M.F.C.,PIPLI(Puri) GR/0000181/2023
47	D-BLAPL/33190/2024 BLAPL/11195/2024	SABITRI BALAJI VS STATE OF ODISHA	M BALAJI RAO VS	// SPECIAL JUDGE,JEYPORE(Koraput) TR/0000072/2024
48	D-BLAPL/33175/2024 BLAPL/11196/2024	TUKUNA MALLICK @ MALICK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	EOW,BHUBANESWAR /9 /2024 PRESIDING OFFICER,DESIGNATED CO CT/0000020/2024
49	D-BLAPL/32939/2024 BLAPL/11197/2024	ADARSHA KUMAR SAHANI VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	//0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000022/2024
50	D-BLAPL/32988/2024 BLAPL/11198/2024	SUDALI MAJHI VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /44 /2024 ADDL. SESSION JUDGE,BALLIGUDA(K ST/0000063/2024
51	D-BLAPL/32992/2024 BLAPL/11199/2024	PIYUSH BEHERA VS STATE OF ODISHA	MAHES DAS VS	TIKABALI /133 /2024 J.M.F.C.,G.UDAYAGIRI(Kandhamal) CT/0000407/2024
52	D-BLAPL/32642/2024 BLAPL/11200/2024	ROHIT @ BIJAY NAIK VS STATE OF ODISHA	AMLAN MOHANTY VS	BOLANI /97 /2024 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken GR/0000756/2024
53	D-BLAPL/31116/2024 BLAPL/11201/2024	BIKASH MALLIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BIDANASI /11 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000158/2024
54	D-BLAPL/31151/2024 BLAPL/11202/2024	PRASANT SETHI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BEGUNIAPADA /381 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001640/2024
55	D-BLAPL/32921/2024 BLAPL/11203/2024	KURESH NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /21 /2012 C.J.,S.D.(WOMEN'S COURT) CUM A.S.J., ST/0000056/2024
56	D-BLAPL/33300/2024 BLAPL/11204/2024	SURYA BISOI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	Maitri Vihar PS /266 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001110/2024
57	D-BLAPL/33202/2024	ABHINASH MAHARANA	PRABHAS CHANDRA PANDA	JEYPORE SADAR /120 /2021

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	BLAPL/11205/2024	VS STATE OF ODISHA	VS	A.D.J.,JEYPORE(Koraput) TR/0000052/2021
58	D-BLAPL/33306/2024 BLAPL/11206/2024	RAJESH @ RAKESH NAYAK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NAYAPALLI P.S. /584 /2024 J.M.F.C. (III) BHUBANESWAR(Khordha) CT/0001155/2024
59	D-BLAPL/33206/2024 BLAPL/11207/2024	BHIMRAO PRAKASH PATIL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	POTTANGI /78 /2023 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000076/2023
60	D-BLAPL/33336/2024 BLAPL/11208/2024	BINOD SINGH @ BABU VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	PLANTSITE /380 /2022 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000048/2023
61	D-BLAPL/30876/2024 BLAPL/11209/2024	GOUTAM ROUTH VS STATE OF ODISHA	BINI MISHRA VS	TALASARI MARINE /36 /2023 A.D.J.,BALASORE(Baleshwar) ST/0000554/2023
62	D-BLAPL/32934/2024 BLAPL/11210/2024	SHAMASAN DIGAL @ SAMSHAN DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHARATPUR PS /94 /2024 3RD ADJ BHUBANESWAR(Khordha) TR/0000073/2024
63	D-CMAPL/43036/2024 CMAPL/386/2024	BRUNDABAN PANDA VS THE COMMISSIONER-CUM-SECRETARY,BBSR	PRASANNA KUMAR PATTANAYAK VS	//) //
64	D-CMAPL/45200/2024 CMAPL/387/2024	UNION OF INDIA VS AMNA BIBI	ACHYUTANANDA ROURTRAY,SR. PANEL COUNSEL VS	//) //
65	D-CMP/43298/2024 CMP/1257/2024	KAILASH CHANDRA SAHU VS THE COLLECTOR, BALASORE	BHASKAR CHANDRA PANDA VS	// ADL. CIVIL JUDGE (SD),BALASORE(Bal) CS/0000788/1998
66	D-CMP/46089/2024 CMP/1258/2024	PRAFULLA MALLICK VS BIJAYA MALLICK	SANJAY KUMAR BEHERA VS	// ADDL SESSIONS JUDGE, KUJANG(Jagats) Fao/0000017/2024
67	D-CMP/46114/2024 CMP/1259/2024	SOURAJYA PRADHAN @ SWARAJYA PRADHAN VS COLLECTOR,NAYAGARH	DAYANANDA MOHAPATRA VS	// CIVIL JUDGE (SD) CUM ASJ AT ODAGA CS/0000149/2024
68	D-CMP/45073/2024 CMP/1260/2024	BINOD KUMAR SAHU VS	AKASH KUMAR PATTAJOSHI VS	// CIVIL JUDGE (SD),BHAWANIPATNA(Ka

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69	D-CMP/45525/2024 CMP/1261/2024	JYOTSHNA SAHU KEDAR CHANDRA MOHANTY VS ANUSUYA MOHANTY	PRAKASH RANJAN BARIK VS	CS/0000088/2022 // CIVIL JUDGE (SD),BHUBANESWAR(Kh
70	D-CMP/46144/2024 CMP/1262/2024	SANTOSH KUMAR PANDA VS KULAMANI PANDA	NIROD KUMAR SAHU VS	CS/0002801/2016 // DIST.& SESSIONS JUDGE,JAJPUR(Jajapu
71	D-CMP/42081/2024 CMP/1263/2024	SUKADEV@BALARAM CHULI VS UTTAM CHARAN MOHARANA	RAJESH RANJAN SAHOO VS	CVREV/0000006/2023 // CIVIL JUDGE (SD),KENDRAPARA(Kendr
72	D-CMP/43238/2024 CMP/1264/2024	DAMBARUDHAR BAI VS MADHUSMITA PATTANAİK	NITYANANDA BEHURIA VS	CS/0000214/2022 // CIVIL JUDGE (SD),ANGUL(Anugul)
73	D-CMP/45883/2024 CMP/1265/2024	PABITRA KUMAR BHUYAN VS GANGADHAR BHUYAN	MANOJ KUMAR PANDA VS	CS/0000196/2023 // 2ND ADJ,CUTTACK(Cuttack)
74	D-CONTC/43109/2024 CONTC/7614/2024	BABITA PATRA @ BABI VS MANORANJAN NAYAK @ PINTU	ADV. VS	Fao/0000029/2023 // ()
75	D-CONTC/44693/2024 CONTC/7615/2024	T.RATNAMALA VS PRASANTH KUMAR PATRO,D.E.O,GAJAPTI	P.V. BALAKRISHNA VS	// // ()
76	D-CONTC/46352/2024 CONTC/7616/2024	PRIYANKA PRIYADARSINI VS CHITHRA ARUMUGAM, I.A.S,	ADV. VS	// // ()
77	D-CONTC/44443/2024 CONTC/7617/2024	PRADIP KUMAR SINGH VS SUB-COLLECTOR AND TAHASILDAR, KHORDHA	BICHITRANANDA MAHAPATRA VS	// // ()
78	D-CONTC/46440/2024 CONTC/7618/2024	GIRISH CHANDRA MOHANTY VS ARAVIND AGRAWAL, I.A.S,	ADV. VS	// // ()
79	D-CONTC/46479/2024 CONTC/7619/2024	BIRAJ MOHAN MOHANTY VS SATYABRATA SAHU, I.A.S,	ADV. VS	// // ()

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80	D-CONTC/46632/2024 CONTC/7620/2024	SANKARSAN JALLY VS SASHI BHUSAN MISHRA, TAHASILDAR, BRAHMAGIRI	ABINASH NAYAK VS	// () //
81	D-CONTC/46658/2024 CONTC/7621/2024	HRUSHIKESHA MISHRA VS ARAVIND AGRAWAL, I.A.S,	ADV. VS	// () //
82	D-CONTC/39307/2024 CONTC/7622/2024	SOFIA BANO VS SASWAT MISHRA, IAS	ADV. VS	// () //
83	D-CONTC/46230/2024 CONTC/7623/2024	BUDHADEVA PODH VS SHALINI PANDIT, I.A.S,	ADV. VS	// () //
84	D-CONTC/44433/2024 CONTC/7624/2024	SANATAN BEHERA VS ARVIND AGRAWAL, I.A.S,	ADV. VS	// () //
85	D-CRLA/31050/2024 CRLA/1098/2024	DADHIA @ALOK MALIK VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK RURAL /369 /2014 A.D.J.,BHADRAK(Bhadrak) ST/0000058/2015
86	D-CRLA/32279/2024 CRLA/1099/2024	MANOJ BAGHA VS STATE OF ODISHA	SUJATA JENA VS	//0 1ST A.D.J.,BERHAMPUR(Ganjam) 2(A)CC/0000091/2023
87	D-CRLA/32543/2024 CRLA/1100/2024	PRAVAT KUMAR DAS VS STATE OF ODISHA(EOW)	BINI MISHRA VS	EOW,BHUBANESWAR /26 /2018 O.P.I.D,BALASORE(Baleshwar) CT/0000003/2024
88	D-CRLA/32099/2024 CRLA/1101/2024	CHITTARANJAN PANIGRAHI VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	BERHAMPUR /127 /2024 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000051/2024
89	D-CRLA/29198/2024 CRLA/1102/2024	SATYABAN DAKUA VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	KABISURYANAGAR /293 /2023 A.D.J.,CHATRAPUR(Ganjam) Spl/0000034/2023
90	D-CRLA/31575/2024 CRLA/1103/2024	KUNA@BIJAYA KUMAR BEHURIA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MANGALPUR /84 /2016 ADHOC ADDL. DIST. AND SESSIONS JU Spl/0000061/2016
91	D-CRLA/32733/2024	MILAN KUMAR SWAIN	MANAS KUMAR CHAND	HINJILI (ASKA) /141 /2022

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	CRLA/1104/2024	VS STATE OF ODISHA	VS	A.D.J.,ASKA(Ganjam) ST/000058/2022
92	D-CRLA/33245/2024 CRLA/1105/2024	PINTU NAYAK@NAIK VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	BHANJANAGAR /657 /2024 ADDL.DISTRICT SESSIONS CUM SPL JU Spl/000064/2024
93	D-CRLA/30813/2024 CRLA/1106/2024	KALIA@KALANDI BISWAL VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	MALGODOWN /131 /2021 2ND ADJ,CUTTACK(Cuttack) ST/0000318/2021
94	D-CRLA/32993/2024 CRLA/1107/2024	ARJUNA SAHOO VS STATE OF ODISHA(VIG.)	PRASANNA KUMAR PANI VS	CUTTACK VIGILANCE /45 /2003 SPECIAL JUDGE(VIGILANCE),ANGUL(A TR/0000326/2007
95	D-CRLMA/32823/2024 CRLMA/190/2024	KIRAN SIPKA VS SURENDRA KUMAR KATA	JNYANANANDA PANDA VS	GOLAMUNDA /52 /2024 SPECIAL JUDGE, DHARMAGARH(Kalah Spl/000015/2024
96	D-CRLMA/33080/2024 CRLMA/191/2024	ANADI CHARAN DAS VS STATE OF ODISHA	R.N.BISWAL VS	BALANGA /178 /2019 J.M.F.C.,NIMAPARA(Puri) GR/0000001/2020
97	D-CRLMA/32652/2024 CRLMA/192/2024	PITABAS NAYAK VS STATE OF ODISHA	DEBASIS SARANGI VS	KASHIPUR /101 /2023 J.M.F.C.,KASHIPUR(Rayagada) GR/0000391/2023
98	D-CRLMC/32861/2024 CRLMC/4189/2024	NIRA@NIRANJAN SWAIN VS STATE OF ODISHA	KURESH PRASAD DASH VS	BADAGADA /30 /1994 ASST.SESSION JUDGE,SORADA(Ganjam) ST/000010/2023
99	D-CRLMC/32802/2024 CRLMC/4190/2024	AMRIT ANANDA DAS VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	/ /0 S.D.J.M.,CUTTACK SADAR(Cuttack) ICC/0000521/2022
100	D-CRLMC/32855/2024 CRLMC/4191/2024	DEBESH SHARMA@DAVESH KUMAR SHARMA VS DIPTEE SHARMA@DIPTI SHARMA	SUSHANTA KUMAR PRADHAN VS	/ /0 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CMC/0000008/2024
101	D-CRLMC/31698/2024 CRLMC/4192/2024	SK. ABDUL JAMIR VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	JAGATPUR /527 /2020 3RD ADDL. DISTRICT JUDGE,CUTTACK ST/0000126/2021
102	D-CRLMC/32331/2024 CRLMC/4193/2024	CHANDRAKANTA DAS VS	DHANANJAYA NAYAK VS	CHAMAKHANDI /37 /2024 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR

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103	D-CRLMC/32847/2024 CRLMC/4194/2024	STATE OF ODISHA BYOMEKESH RATH@BABU VS STATE OF ODISHA	SATYANARAYAN MOHAPATRA VS	GR/0000162/2024 GOSANINUAGAM /18 /2012 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000197/2012
104	D-CRLMC/32793/2024 CRLMC/4195/2024	SIBA PRASAD MOHALIK@SIBA MOHALIK VS STATE OF ODISHA	AJAYA KUMAR NAYAK VS	UDITNAGAR /68 /2018 AD-HOC A.D.J. (FTSC),ROURKELA(Sundargarh) Spl/0000033/2018
105	D-CRLMC/32819/2024 CRLMC/4196/2024	PUREN PADHAN VS STATE OF ODISHA	AMIT KUMAR SAA VS	LOISINGHA(BOLANGIR) /44 /2021 J.M.F.C.,LOISINGHA(BOLANGIR)(Balangir) GR/0000042/2021
106	D-CRLMC/32832/2024 CRLMC/4197/2024	RAKESH MAHATO @ RAKESH KUMAR MAHATO VS STATE OF ODISHA	RAMESH AGARWAL VS	BISRA /173 /2023 J.M.F.C.,ROURKELA(Sundargarh) GR/0001072/2023
107	D-CRLMC/32985/2024 CRLMC/4198/2024	LAXMIDHAR BHUYAN VS STATE OF ODISHA(VIG.)	PRANAB KUMAR SAMANTRAY VS	SAMBALPUR VIGILANCE /51 /2018 A.D.J CUM SPL.JUDGE(VIG.),SAMBALPUR GR/0000025/2018
108	D-CRLMC/32873/2024 CRLMC/4199/2024	BHARATA JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIKOTA ICC/0000094/2004
109	D-CRLMC/32752/2024 CRLMC/4200/2024	JOGENDRA BISWAL VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	ANGUL TOWN /408 /2019 J.M.S.C.,ANGUL(Anugul) GR/0001144/2019
110	D-CRLMC/33003/2024 CRLMC/4201/2024	JAGAN @ JAGANNATH SWAIN MOHAPATRA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	KUMBHARAPARA /201 /2015 S.D.J.M.,PURI(Puri) GR/0001867/2015
111	D-CRLMC/30540/2024 CRLMC/4202/2024	SAROJ RANJAN DASH VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	NIKIRAI /88 /2013 J.M.F.C,KENDRAPARA(Kendrapara) GR/0001165/2013
112	D-CRLMC/32534/2024 CRLMC/4203/2024	PARTHA SARATHI DAS VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	BADAMBADI /214 /2015 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0001461/2015
113	D-CRLMC/32980/2024 CRLMC/4204/2024	SARALA MOHANTY VS DIRECTORATE OF VIGILANCE	PRADEEP KUMAR DAS VS	BHUBANESWAR VIGILANCE /65 /2009 SPL.JUDGE (VIG.),BHUBANESWAR(Khordha) TR/0000028/2013

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114	D-CRLMC/32722/2024 CRLMC/4205/2024	BISWAJIT BARIK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	NIALI /281 /2022 PRESIDING OFFICER,DESIGNATED COU ST/0000325/2022
115	D-CRLMC/30981/2024 CRLMC/4206/2024	BIJAY KUMAR MUDULI VS JYOTI MOHAPATRA	MANAS KUMAR CHAND VS	//0 G.N CUM J.M.F.C., SUKINDA(Jajapur) ICC/0000017/2023
116	D-CRLMC/32828/2024 CRLMC/4207/2024	NABA KUMAR RAY VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	//0 S.D.J.M.,BALASORE(Baleshwar) ICC/0000774/2017
117	D-CRLMC/32877/2024 CRLMC/4208/2024	SITARAM GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 ADJ,KODALA(Ganjam) 2(A)CC/0000006/2020
118	D-CRLMP/31683/2024 CRLMP/1489/2024	PRASANT BEHERA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	AUL /551 /2024 (//
119	D-CRLMP/32313/2024 CRLMP/1490/2024	BABITA PATNAIK @ BABITA PATTANAİK VS PRADEEP KUMAR MOHANTY @ BULU	ABHIMANYU PARIDA VS	//0 (//
120	D-CRLMP/32204/2024 CRLMP/1491/2024	CHHITA RANJAN ROUT VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	//0 (//
121	D-CRLREV/32691/2024 CRLREV/644/2024	NARESH CHANDRA BHANJA VS STATE OF ODISHA	SWAPNIL ROY VS	BHUBAN /234 /2018 J.M.F.C.,BHUBAN(Dhenkanal) GR/0000221/2018
122	D-CRLREV/31070/2024 CRLREV/645/2024	LAXMI NARAYAN PANDA VS KABITA PANDA	UPENDRA KUMAR PANDEY VS	//0 JUDGE FAMILY COURT,ROURKELA(Su Crp/0000053/2022
123	D-CRLREV/33395/2024 CRLREV/646/2024	TRILOCHAN SAHU VS STATE OF ODISHA(G.A.)	JUGALA KISHORE PANDA VS	SAMBALPUR VIGILANCE /61 /2002 SPECIAL JUDGE(VIG),BARGARH(Bargar CT/0000001/2024
124	D-CRLREV/32728/2024 CRLREV/647/2024	ASHOK KUMAR DAS VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DASPARIDA VS	BALASORE VIGILANCE /29 /2003 SPECIAL JUDGE, VIGILANCE, BARIPAD GR/0000029/2003
125	D-FAO/43822/2024	STATE OF ODISHA	MALAYA KETAN BALABANTRAY,A.G.A	//

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	FAO/517/2024	VS	VS	STATE EDUCATION TRIBUNAL,BHUBA
126	D-JCRLA/33365/2024 JCRLA/174/2024	DR NILIMA PRIYADARSHINY DUKHISHYAM PRADHAN VS	ADV. VS	Gia/0000001/2024 TARASINGI /71 /2021 A.D.J.,BHANJANAGAR(Ganjam)
127	D-JCRLA/33366/2024 JCRLA/175/2024	STATE OF ODISHA TILAKARA NAIK VS	ADV. VS	ST/0000072/2021 KESINGA /87 /2021 A.D.J.,BHAWANIPATNA(Kalahandi)
128	D-JCRLA/33368/2024 JCRLA/176/2024	STATE OF ODISHA BABULI NAIK VS	ADV. VS	CT/0000054/2021 PATNA /165 /2023 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu
129	D-JCRLA/33369/2024 JCRLA/177/2024	STATE OF ODISHA DURYODHAN NAIK VS	ADV. VS	Spl/0000071/2023 PANDAPADA /142 /2022 ASST. SESSIONS JUDGE (WOMEN), KEO
130	D-JCRLA/33371/2024 JCRLA/178/2024	STATE OF ODISHA BALMIKI@BHALU MARTHA VS	ADV. VS	ST/0000050/2023 LAXMIPUR /16 /2022 SPECIAL JUDGE,JEYPORE(Koraput)
131	D-JCRLA/33372/2024 JCRLA/179/2024	STATE OF ODISHA MUKU SANTA VS	ADV. VS	TR/0000027/2022 BOIPARIGUDA /44 /2019 A.D.J.,JEYPORE(Koraput)
132	D-JCRLA/33374/2024 JCRLA/180/2024	STATE OF ODISHA RAJU SAHU VS	ADV. VS	CT/0000061/2019 BELTUKURI /24 /2019 A.D.J.,NAWAPARA(Nuapada)
133	D-MACA/42799/2024 MACA/1117/2024	STATE OF ODISHA THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.,CUTTACK VS	PRAMOD KUMAR TRIPATHY VS	ST/0000022/2019 // 1ST ADDL SESSIONS JUDGE CUM PO,C
134	D-MACA/42804/2024 MACA/1118/2024	PARBATI BARIK THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD., NAYAPARA VS	PRAMOD KUMAR TRIPATHY VS	Mac/0000147/2012 // 1ST ADDL SESSIONS JUDGE CUM PO,C
135	D-MACA/42809/2024 MACA/1119/2024	BAISHNABA CHARAN BARIK THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD., NAYAPARA, VS	PRAMOD KUMAR TRIPATHY VS	Mac/0000148/2012 // 1ST ADDL SESSIONS JUDGE CUM PO,C
136	D-MACA/41260/2024 MACA/1120/2024	PRADEEP KUMAR SAHU M/S. ORIENTAL INSURANCE COMPANY LTD., BALASORE VS	MAHITOSH SINHA VS	Mac/0000098/2012 // 5TH M.A.C.T, BALASORE(Balেশwar)

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137	D-MACA/42798/2024 MACA/1121/2024	PALTAN HEMBRAM THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.,SAMBALPUR VS SHIBA NAG	PRAMOD KUMAR TRIPATHY VS	Mac/0000409/2016 // 1ST ADDL SESSIONS JUDGE CUM PO,C
138	D-RPFAM/43640/2024 RPFAM/318/2024	SANAT MISHRA VS BANITA MISHRA	RAJIB LOCHAN PATTNAIK VS	Mac/0000099/2012 // JUDGE FAMILY COURT, BHAWANIPAT
139	D-RPFAM/45463/2024 RPFAM/319/2024	SHAIKH REHANA VS AZIZ KHAN	SARBESWAR BEHERA VS	Crp/0000026/2022 // JUDGE FAMILY COURT,ROURKELA(Su
140	D-RSA/44092/2024 RSA/396/2024	MAYURA BARIHA VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	Crp/0000038/2020 // 1ST ADDL SESSIONS JUDGE CUM PO,C
141	D-RSA/46326/2024 RSA/397/2024	SABITRI PRADHAN VS MAMATA SINGHAI	AMIT PRASAD BOSE VS	RFA/0000041/2010 // A.D.J.,JHARSUGUDA(Jharsuguda)
142	D-RVWPET/44684/2024 RVWPET/270/2024	MAHESWAR GANTHIA VS PRAMOD KUMAR MANIA	BIBEKANANDA BHUYAN VS	RFA/0000027/2017 // ()
143	D-SAO/44134/2024 SAO/16/2024	SALINI APPALAMMA VS KAARI KURMEYAA	SUMIT KUMAR MOHANTY VS	// // DISTRICT & SESSIONS JUDGE,BERHAM
144	D-WA/44823/2024 WA/3018/2024	RAM NARAYAN SAHANI VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	CMA/0000005/2022 // ()
145	D-WA/46204/2024 WA/3019/2024	STATE OF ODISHA VS GORACHAND BARIK	LALATENDU SAMANTARAY, A.G.A. VS	// // ()
146	D-WA/46234/2024 WA/3020/2024	STATE OF ODISHA VS BELALSINGH GOND	SANGRAM KESHARI JENA,A.G.A VS	// // ()
147	D-WA/46671/2024 WA/3021/2024	SASMITA SAHOO VS RENUBALA SAHU	SUVASHISH PATTANAIAK VS	// // ()

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148	D-WA/44220/2024 WA/3022/2024	MANATOSH BISWAS VS STATE OF ORISSA	KUNAL KUMAR SWAIN VS	// 0 //
149	D-WA/44585/2024 WA/3023/2024	PRAFULLA KU. MOHANTY VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
150	D-WA/46205/2024 WA/3024/2024	STATE OF ODISHA VS KAMAL LOCHAN DARJEE	PURNA CHANDRA DAS, A.S.C. VS	// 0 //
151	D-WA/46206/2024 WA/3025/2024	STATE OF ODISHA VS RAJAT KUMAR SAMAL	SASWAT DAS, A.G.A. VS	// 0 //
152	D-WA/43922/2024 WA/3026/2024	RAMAKANTA MISHRA VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //
153	D-WA/46207/2024 WA/3027/2024	STATE OF ODISHA VS HIMANSU BHUSAN PATRA	SASWAT DAS, A.G.A. VS	// 0 //
154	D-WA/46214/2024 WA/3028/2024	STATE OF ODISHA VS BHABANI SHANKAR PANIGRAHI	MALAYA KETAN BALABANTARAY, A.G.A. VS	// 0 //
155	D-WA/46411/2024 WA/3029/2024	ODISHA PUBLIC SERVICE COMMISSION,SECRETARY VS PADMACHARAN PUJARI	TARUN PATNAIK VS	// 0 //
156	D-WA/46209/2024 WA/3030/2024	STATE OF ODISHA VS MRUTYUNJAY MOHANTA	SASWAT DAS, A.G.A. VS	// 0 //
157	D-WA/46210/2024 WA/3031/2024	STATE OF ODISHA VS TRIBIKRAM PANIGRAHI	SANGRAM JENA, A.G.A. VS	// 0 //
158	D-WA/46211/2024 WA/3032/2024	STATE OF ODISHA VS BIJOY KUMAR SATPATHY	BIPLAB MOHANTY, A.G.A. VS	// 0 //
159	D-WA/46643/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	//

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	WA/3033/2024	VS	VS	0
		BIDYADHAR MUNDA		//
160	D-WA/46215/2024	STATE OF ODISHA	SURYA NARAYAN PATTANAIK, A.G.A.	//
	WA/3034/2024	VS	VS	0
		CHANDRA SEKHAR DASH		//
161	D-WA/46222/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	//
	WA/3035/2024	VS	VS	0
		KAILASH CHANDRA SAHU		//
162	D-WA/43200/2024	SASMITA DAS	BIJOY DASMOHAPATRA	//
	WA/3036/2024	VS	VS	0
		STATE OF ODISHA		//
163	D-WA/44556/2024	CHAIRMAN, ODISHA MINING CORPORATION LIMITED, KHURDA	PRAVAT KUMAR MUDULI	//
	WA/3037/2024	VS	VS	0
		SK. HAZIBULLAH		//
164	D-WA/46217/2024	STATE OF ODISHA	MALAYAKANTA BALABANTARAY, A.G.A.	//
	WA/3038/2024	VS	VS	0
		GAJENDRA KUMAR DHAL		//
165	D-WP(C)/46448/2024	NABA @ LABA KUMAR GIRI	PARSURAM PANDA	//
	WP(C)/27395/2024	VS	VS	0
		STATE OF ODISHA		//
166	D-WP(C)/44812/2024	CHITRASEN NAIK	TUKUNA KUMAR MISHRA	//
	WP(C)/27396/2024	VS	VS	0
		COMNR CUM SECY TO GOVT. DEPT. OF WATER RESOURCES, BBSR		//
167	D-WP(C)/44904/2024	DHRUBA CHARAN ROUT	PRAVAT KUMAR NAYAK	//
	WP(C)/27397/2024	VS	VS	0
		STATE OF ODISHA		//
168	D-WP(C)/46737/2024	URMILA SETH	BHASKAR CHANDRA PANDA	//
	WP(C)/27398/2024	VS	VS	0
		COLLECTOR, BARGARH		//
169	D-WP(C)/45171/2024	GOUTAM KUMAR DAS	JAJATI KISHORE MOHANTY	//
	WP(C)/27399/2024	VS	VS	0
		STATE OF ODISHA		//
170	D-WP(C)/45501/2024	NIRANJAN BISWAL	SWAPNIL ROY	//
	WP(C)/27400/2024	VS	VS	0

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171	D-WP(C)/45335/2024 WP(C)/27401/2024	STATE OF ODISHA JUDHISTIR THANAPATI VS	AKSHAYA KUMAR SAHOO VS	// // 0
172	D-WP(C)/45503/2024 WP(C)/27402/2024	STATE OF ODISHA BHUBAN PATRA VS	SWAPNIL ROY VS	// // 0
173	D-WP(C)/45342/2024 WP(C)/27403/2024	STATE OF ODISHA GAURA CHANDRA BARIK VS	AKSHAYA KUMAR SAHOO VS	// // 0
174	D-WP(C)/46692/2024 WP(C)/27404/2024	STATE OF ODISHA KABITANJALI MISHRA VS	PRASANTA KUMAR NANDA VS	// // 0
175	D-WP(C)/45505/2024 WP(C)/27405/2024	STATE OF ODISHA BASANTA KUMAR MALLIK VS	SWAPNIL ROY VS	// // 0
176	D-WP(C)/45800/2024 WP(C)/27406/2024	STATE OF ODISHA RAJIB PILA VS	SUBHASREE MOHANTY VS	// // 0
177	D-WP(C)/45375/2024 WP(C)/27407/2024	STATE OF ODISHA BHIMA GADTIA @ GADTYA VS	AKSHAYA KUMAR SAHOO VS	// // 0
178	D-WP(C)/45643/2024 WP(C)/27408/2024	STATE OF ORISSA MIHIR KUMAR SENAPATI VS	BIREN SANKAR TRIPATHY VS	// // 0
179	D-WP(C)/45620/2024 WP(C)/27409/2024	STATE OF ODISHA MANINI SAHOO VS BLOCK DEVELOPMENT OFFICER, BARANG	RAJKISHORE SWAIN VS	// // 0
180	D-WP(C)/45645/2024 WP(C)/27410/2024	NARAYAN KUMAR ROUT VS	BIREN SANKAR TRIPATHY VS	// // 0
181	D-WP(C)/45874/2024 WP(C)/27411/2024	STATE OF ODISHA BHUPENDRA SINGH NOTEY VS GAGANDEEP KAUR	SUBHAM SHARMA VS	// // 0

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182	D-WP(C)/45339/2024 WP(C)/27412/2024	BHAGABAN KALSAI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
183	D-WP(C)/46839/2024 WP(C)/27413/2024	DIPAK @ DEPAK RAM MUNDA VS SUB-COLLECTOR, SAMBALPUR, SADAR	SAURAV TIBREWAL VS	// 0 //
184	D-WP(C)/43255/2024 WP(C)/27414/2024	BHUBANESWAR DANDASANA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
185	D-WP(C)/45829/2024 WP(C)/27415/2024	MADHUSMITA SARANGI VS ODISHA UNIVERSITY OF AGRICULTURAL AND TECHNOLOGY (OUAT), BHUBANESWAR	SAROJA KANTA SAMAL VS	// 0 //
186	D-WP(C)/45704/2024 WP(C)/27416/2024	JUBRAJ SAHU VS COMMNR. CUM SECY., PR AND DW DEPT., BBSR	ARUN KUMAR DAS 1 VS	// 0 //
187	D-WP(C)/45607/2024 WP(C)/27417/2024	BRAJA KISHORE SAHOO VS STATE OF ODISHA	RAJKISHORE SWAIN VS	// 0 //
188	D-WP(C)/43262/2024 WP(C)/27418/2024	BIRAT HARPAL VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
189	D-WP(C)/45355/2024 WP(C)/27419/2024	NARAYAN THAKUR VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
190	D-WP(C)/46276/2024 WP(C)/27420/2024	PRASANNA KUMAR SAHOO VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
191	D-WP(C)/45363/2024 WP(C)/27421/2024	SUDAM BAGARTY VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
192	D-WP(C)/45384/2024 WP(C)/27422/2024	KRUSHNA CHANDRA MISHRA VS STATE OF ORISSA	AKSHAYA KUMAR SAHOO VS	// 0 //
193	D-WP(C)/45206/2024	JACHINDRA KUMAR NATH	SAMARENDRA SWAIN	//

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	WP(C)/27423/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/46277/2024 WP(C)/27424/2024	PRADYUMNA KUMAR PANIGRAHI VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
195	D-WP(C)/46570/2024 WP(C)/27425/2024	SARANGADHAR DAS VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
196	D-WP(C)/45364/2024 WP(C)/27426/2024	RAJ KISHORE CHHATRIA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
197	D-WP(C)/46635/2024 WP(C)/27427/2024	DEBASIS KUMAR SENDH VS STATE OF ODISHA	PRABHAT KUMAR DASH VS	// 0 //
198	D-WP(C)/46577/2024 WP(C)/27428/2024	BHAKTA CHARAN SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
199	D-WP(C)/46580/2024 WP(C)/27429/2024	GOLAKH PRADHAN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
200	D-WP(C)/45423/2024 WP(C)/27430/2024	SIBA NAYAK VS STATE OF ORISSA	SAPAN KUMAR PAL VS	// 0 //
201	D-WP(C)/46322/2024 WP(C)/27431/2024	DR.BALARAM BAG VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
202	D-WP(C)/45416/2024 WP(C)/27432/2024	SUSANTA KUMAR ROUT VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
203	D-WP(C)/46202/2024 WP(C)/27433/2024	GANGADHAR MOHANTY VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// 0 //
204	D-WP(C)/45439/2024 WP(C)/27434/2024	PRABHAT KUMAR ACHARYA VS	PRAVAT KUMAR NAYAK VS	// 0

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205	D-WP(C)/44887/2024 WP(C)/27435/2024	STATE OF ODISHA TOTO PRESTRESSING SYSTEM,ANGUL VS	JAHANGIR IQBAL VS	// // 0
206	D-WP(C)/45687/2024 WP(C)/27436/2024	STATE OF ODISHA JAYASHRI KANUNGO @ JAYASHREE KANUNGO VS	AJAYA KUMAR PARIDA VS	// // 0
207	D-WP(C)/46597/2024 WP(C)/27437/2024	STATE OF ODISHA AMBIKA PRADHAN VS	JITENDRA KUMAR DIGAL VS	// // 0
208	D-WP(C)/46399/2024 WP(C)/27438/2024	STATE OF ODISHA RABINDRANATH NAIK VS	NIRANJAN LENKA VS	// // 0
209	D-WP(C)/45701/2024 WP(C)/27439/2024	STATE OF ODISHA SHANTILATA BARIK VS	SUBHENDU KUMAR NAYAK VS	// // 0
210	D-WP(C)/45705/2024 WP(C)/27440/2024	STATE OF ODISHA TRUPTI SAMAL VS	SUBHENDU KUMAR NAYAK VS	// // 0
211	D-WP(C)/45710/2024 WP(C)/27441/2024	STATE OF ODISHA BRUNDABAN DAS VS	SUBHENDU KUMAR NAYAK VS	// // 0
212	D-WP(C)/45714/2024 WP(C)/27442/2024	STATE OF ODISHA JOGENDRA NAYAK VS	TRILOCHAN PANIGRAHI VS	// // 0
213	D-WP(C)/44268/2024 WP(C)/27443/2024	STATE OF ODISHA HAREKRISHNA PARIDA VS	SAROJA KANTA SAMAL VS	// // 0
214	D-WP(C)/45722/2024 WP(C)/27444/2024	STATE OF ODISHA BABANATH SAHU VS	SIDHARTH PRASAD DAS VS	// // 0
215	D-WP(C)/46713/2024 WP(C)/27445/2024	STATE OF ODISHA M/S. NIRAKARA SECURITY AND CONSULTANCY SERVICE PVT. LTD., CUTTACK VS CHAIR PERSON, KONARK NAC, PURI	DILIP MISHRA VS	// // 0 //

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216	D-WP(C)/42013/2024 WP(C)/27446/2024	PRATAP CH. DIGAL @ PRATAP CHANDRA DIGAL VS ODISHA INFORMATION COMMISSION, BBSR	SIDHARTH PRASAD DAS VS	// 0 //
217	D-WP(C)/45520/2024 WP(C)/27447/2024	RAJENDRA KUMAR PANDA VS THE COLLECTOR, GANJAM	PRAFULLA KUMAR RATH VS	// 0 //
218	D-WP(C)/44499/2024 WP(C)/27448/2024	YUDHISTHIRA MANGARAJ VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
219	D-WP(C)/46043/2024 WP(C)/27449/2024	DR.ASHUTOSH SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
220	D-WP(C)/45441/2024 WP(C)/27450/2024	MITU DALEI VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
221	D-WP(C)/45843/2024 WP(C)/27451/2024	SANJAYA KUMAR SAHOO VS STATE OF ODISHA	GANGADHAR SAMAL VS	// 0 //
222	D-WP(C)/46783/2024 WP(C)/27452/2024	SANJAYA KUMAR PANDA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
223	D-WP(C)/46281/2024 WP(C)/27453/2024	ARUN KUMAR ARUK VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
224	D-WP(C)/46321/2024 WP(C)/27454/2024	SK HAKKUL EKION VS STATE OF ODISHA	BADRINARAYAN PANDA VS	// 0 //
225	D-WP(C)/45877/2024 WP(C)/27455/2024	SUSIL KUMAR BISOI VS STATE OF ODISHA	JYOTI PATNAIK VS	// 0 //
226	D-WP(C)/46304/2024 WP(C)/27456/2024	TILOTTAMA MAHANTA VS STATE OF ODISHA	SESHADEV DASH VS	// 0 //
227	D-WP(C)/46477/2024	PRAKASH CHANDRA BISWAL	GYANESWAR SATPATHY	//

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	WP(C)/27457/2024	VS THE COLLECTOR CUM D.M., PURI	VS	0 //
228	D-WP(C)/42365/2024 WP(C)/27458/2024	JAYANTI MAHABHOI VS STATE OF ODISHA	PRASANNA KUMAR DASH VS	// 0 //
229	D-WP(C)/45902/2024 WP(C)/27459/2024	KUPPILI RAJU VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
230	D-WP(C)/46542/2024 WP(C)/27460/2024	NINIMA PATEL VS TANAYA MISHRA	MOHAMMAD AKRAM VS	// 0 //
231	D-WP(C)/45938/2024 WP(C)/27461/2024	GOURI NAIK VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
232	D-WP(C)/46649/2024 WP(C)/27462/2024	PRASANNA KUMAR MALLICK VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //
233	D-WP(C)/42811/2024 WP(C)/27463/2024	AMITA KUMARI JENA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
234	D-WP(C)/45792/2024 WP(C)/27464/2024	PABITRA DASH VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// 0 //
235	D-WP(C)/44590/2024 WP(C)/27465/2024	MALATI SAHOO VS GOVT. OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
236	D-WP(C)/46088/2024 WP(C)/27466/2024	HRUSHIKESH PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
237	D-WP(C)/44709/2024 WP(C)/27467/2024	SAROJ KUMAR KHILAR VS STATE OF ODISHA	AMIYA KUMAR MISHRA VS	// 0 //
238	D-WP(C)/45968/2024 WP(C)/27468/2024	THE CHIEF EXECUTIVE , ODISHA RENEWABLE ENERGY DEVELOPMENT AGENCY VS	BIJAYA KUMAR DASH VS	// 0

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		APPELLATE AUTHORITY UNDER THE PAYMENT OF GRATUITY		//
239	D-WP(C)/45349/2024 WP(C)/27469/2024	UPASEE THAKUR VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// () //
240	D-WP(C)/45533/2024 WP(C)/27470/2024	KARTIKA CHANDRA BEHERA VS STATE OF ODISHA	SAILABALA JENA VS	// () //
241	D-WP(C)/46105/2024 WP(C)/27471/2024	BHARATMATA SELF HELP GROUP, RADHABALLAVPUR GRAM PANCHAYAT, DHAMNAGAR VS STATE OF ODISHA	SIDHANTH PRASAD DAS VS	// () //
242	D-WP(C)/44926/2024 WP(C)/27472/2024	CHANDI DAS MOHAPATRA VS ADDITIONAL COMMISSIONER SETTLEMENT AND CONSOLIDATION , BALASORE	BHUBANESWAR DASH VS	// () //
243	D-WP(C)/45354/2024 WP(C)/27473/2024	TIKEMAN RAI @ DHARUA VS STATE OF ORISSA	AKSHAYA KUMAR SAHOO VS	// () //
244	D-WP(C)/44978/2024 WP(C)/27474/2024	ASHOK KUMAR BEHERA VS COLLECTOR AND DIST.MAGISTRATE, JAGATSINGHPUR	SURYASNATA MOHAPATRA VS	// () //
245	D-WP(C)/43257/2024 WP(C)/27475/2024	KANHU BEHERA VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// () //
246	D-WP(C)/45592/2024 WP(C)/27476/2024	M/S. BHIBANSHI TOUR AND TRAVELS, BBSR VS AIRPORT AUTHORITY OF INDIA	LAXMINARAYAN PATEL VS	// () //
247	D-WP(C)/45130/2024 WP(C)/27477/2024	MAHAMAYA PRASAD MOHAPATRA VS ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, BALASORE	BHUBANESWAR DASH VS	// () //
248	D-WP(C)/45466/2024 WP(C)/27478/2024	NATABAR ROUT VS STATE OF ODISHA	SAILABALA JENA VS	// () //
249	D-WP(C)/45172/2024 WP(C)/27479/2024	NALINI KUMAR JENA VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// () //

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250	D-WP(C)/46070/2024 WP(C)/27480/2024	AKHILA KISHORE MOHAPATRA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
251	D-WP(C)/46073/2024 WP(C)/27481/2024	UPENDRA KUMAR MISHRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
252	D-WP(C)/46146/2024 WP(C)/27482/2024	SUNITA CHHATRIA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
253	D-WP(C)/45944/2024 WP(C)/27483/2024	BINAY KUMAR PARIDA VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// 0 //
254	D-WP(C)/46181/2024 WP(C)/27484/2024	DILLIP KUMAR MALLICK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
255	D-WP(C)/46075/2024 WP(C)/27485/2024	SARAT KUMAR CHAND VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
256	D-WP(C)/45534/2024 WP(C)/27486/2024	NITYANANDA PAL VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
257	D-WP(C)/46227/2024 WP(C)/27487/2024	SHYAM SUNDAR JENA VS SUB-COLLECTOR, ANANDAPUR, KEONJHAR	BHABANI SANKAR DAS VS	// 0 //
258	D-WP(C)/46106/2024 WP(C)/27488/2024	BASANTI RAUT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
259	D-WP(C)/46343/2024 WP(C)/27489/2024	BIJAYA BHUJABAL VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //
260	D-WP(C)/43846/2024 WP(C)/27490/2024	ANANTA CHARAN MAHAKUD VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
261	D-WP(C)/46087/2024	AMRUT KUMAR DAS	JYOTI RANJAN KHUNTIA	//

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	WP(C)/27491/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/46346/2024 WP(C)/27492/2024	DURGA PRASAD SAMAL VS STATE OF ODISHA	BASUDEV PUJARI VS	// 0 //
263	D-WP(C)/46540/2024 WP(C)/27493/2024	SANJU SETH VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
264	D-WP(C)/46125/2024 WP(C)/27494/2024	SAMRENDRA ACHARYA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
265	D-WP(C)/46127/2024 WP(C)/27495/2024	LALIT NAHAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
266	D-WP(C)/45906/2024 WP(C)/27496/2024	HEMALATA SAHOO VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// 0 //
267	D-WP(C)/41650/2024 WP(C)/27497/2024	PITAMBAR PATRA VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// 0 //
268	D-WP(C)/45397/2024 WP(C)/27498/2024	RATIKANTA SAMANTARAY VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
269	D-WP(C)/44908/2024 WP(C)/27499/2024	MINATI GARNAYAK VS MAHANADI COALFIELDS LTD.,SAMBALPUR	ANIRUDHA DAS VS	// 0 //
270	D-WP(C)/46889/2024 WP(C)/27500/2024	NARENDRA MAJHI VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
271	D-WP(C)/42336/2024 WP(C)/27501/2024	SWETA CHANDRA TRIPATHY VS STATE OF ODISHA	M/S. SATYA RANJAN PATI, D.PATI, S.S.S.SWAIN, L.BEHURA JAYADEBA BEHERA VS	// 0 //
272	D-WP(C)/46553/2024 WP(C)/27502/2024	PHARMACEUTICAL INSTITUTE OF INDIA PVT. LTD., CUTTACK VS	HARIPAD MOHANTY VS	// 0

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273	D-WP(C)/44708/2024 WP(C)/27503/2024	UNION OF INDIA SUKADEV DASH VS STATE OF ODISHA	AMIYA KUMAR MISHRA VS	// // 0 //
274	D-WP(C)/42353/2024 WP(C)/27504/2024	KAILASH CHANDRA NAYAK VS STATE OF ODISHA	PRABIR KUMAR RAY VS	// 0 //
275	D-WP(C)/41654/2024 WP(C)/27505/2024	SANTANU KUMAR PANIGRAHI VS UNION OF INDIA	SAILABALA JENA VS	// 0 //
276	D-WP(C)/42419/2024 WP(C)/27506/2024	MAMATA PATTJOSHI VS STATE OF ODISHA	AKASH KUMAR PATAJOSHI VS	// 0 //
277	D-WP(C)/45539/2024 WP(C)/27507/2024	DIBAKAR RATH VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
278	D-WP(C)/45408/2024 WP(C)/27508/2024	ISPAT LABOUR UNION, ROURKELA,SUNDARGARH VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// 0 //
279	D-WP(C)/45462/2024 WP(C)/27509/2024	SANTOSH KUMAR PATRA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
280	D-WP(C)/46917/2024 WP(C)/27510/2024	MOUMITRA MITRA VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// 0 //
281	D-WP(C)/45686/2024 WP(C)/27511/2024	PARTHA SARATHI SETHI VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
282	D-WP(C)/45542/2024 WP(C)/27512/2024	SANTOSH KUMAR MOHANTY VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
283	D-WP(C)/45517/2024 WP(C)/27513/2024	GOPALA GOUDA VS THE COLLECTOR, GANJAM	PRAFULLA KUMAR RATH VS	// 0 //

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284	D-WP(C)/41662/2024 WP(C)/27514/2024	BISWAJIT DHAL VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// 0 //
285	D-WP(C)/46558/2024 WP(C)/27515/2024	PRAMOD KUMAR MOHAPATRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
286	D-WP(C)/46559/2024 WP(C)/27516/2024	SIMANCHAL MANDAL VS STATE OF ODISHA	MANAS PATI VS	// 0 //
287	D-WP(C)/46775/2024 WP(C)/27517/2024	SAI SANKET ROUT VS STATE OF ODISHA	MANOJ VERMA VS	// 0 //
288	D-WP(C)/46560/2024 WP(C)/27518/2024	PURNA CHANDRA MISHRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
289	D-WP(C)/45530/2024 WP(C)/27519/2024	KHIROD MANGARAJ VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
290	D-WP(C)/46970/2024 WP(C)/27520/2024	ARAKHITA BEHERA VS STATE OF ODISHA	DEBENDRA NARAYAN PATTANAİK VS	// 0 //
291	D-WP(C)/46686/2024 WP(C)/27521/2024	DHIREN KUMAR NAYAK VS STATE OF ODISHA	PRATIK NAYAK VS	// 0 //
292	D-WP(C)/45537/2024 WP(C)/27522/2024	BANDHU SETHI VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
293	D-WP(C)/46710/2024 WP(C)/27523/2024	KHIROD KUMAR NAYAK VS ODISHA POWER TRANSMISSION CORPORATION LTD, BBSR,KHURDA	SOMANATH MISHRA VS	// 0 //
294	D-WP(C)/43136/2024 WP(C)/27524/2024	AMITA CHOUDHURY VS THE PRINCIPAL SECY, RURAL DEVELOPMENT DEPT, GOVT OF ODISHA	SUBASH CHANDRA ACHARYA VS	// 0 //
295	D-WP(C)/42078/2024	ANUSAYA JENA	PRAFULLA CHANDRA DAS	//

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	WP(C)/27525/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/45547/2024 WP(C)/27526/2024	GANESWAR BEHERA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
297	D-WP(C)/45068/2024 WP(C)/27527/2024	M/S. BOSE CONSTRUCTION VS STATE OF ODISHA	AKASH KUMAR PATTAJOSHI VS	// 0 //
298	D-WP(C)/45549/2024 WP(C)/27528/2024	RAJESWARI PADHI VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
299	D-WP(C)/45092/2024 WP(C)/27529/2024	RASAMANI SAMAL VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	// 0 //
300	D-WP(C)/45170/2024 WP(C)/27530/2024	NALINI KUMAR JENA VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //
301	D-WP(C)/41714/2024 WP(C)/27531/2024	KAUSHALYA DAS VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
302	D-WP(C)/42156/2024 WP(C)/27532/2024	NIRUTTAR SAHU VS STATE OF ODISHA	SAROJ KUMAR PATI VS	// 0 //
303	D-WP(C)/41822/2024 WP(C)/27533/2024	PRATAP CHANDRA DIGAL @ PRATAP CHANDRA DIGAL VS ODISHA INFORMATION COMMISSION,BHUBANESWAR	SIDHARTH PRASAD DAS VS	// 0 //
304	D-WP(C)/45442/2024 WP(C)/27534/2024	JHAGADU KANHAR VS STATE OF ORISSA	AKSHAYA KUMAR SAHOO VS	// 0 //
305	D-WP(C)/45444/2024 WP(C)/27535/2024	JAYRAM PUTEEL VS STATE OF ORISSA	AKSHAYA KUMAR SAHOO VS	// 0 //
306	D-WP(C)/42535/2024 WP(C)/27536/2024	YARLAGADDA CHARAN VEERA VENKATA SATYA ADITYA VS	DURGA PRASAD S.MALLICK VS	// 0

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307	D-WP(C)/45445/2024 WP(C)/27537/2024	COLLECTOR CUM DISTRICT MAGISTRATE, BARGARH ANJALI SADANGI VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// // 0 //
308	D-WP(C)/44610/2024 WP(C)/27538/2024	JASOBANTA BEHERA VS STATE TRANSPORT AUTHORITY ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
309	D-WP(C)/42010/2024 WP(C)/27539/2024	PRATAP CHANDRA DIGAL @ PRATAP CHANDRA DIGAL VS ODISHA INFORMATION COMMISSION,BHUBANESWAR	SIDHARTH PRASAD DAS VS	// 0 //
310	D-WP(C)/45448/2024 WP(C)/27540/2024	TRUPTIMAYEE BHOI VS CHAKRAPANI SAHOO	SUPRIYO RANJAN MAHAPATRA VS	// 0 //
311	D-WP(C)/45452/2024 WP(C)/27541/2024	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
312	D-WP(C)/42552/2024 WP(C)/27542/2024	MANTU SASMAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
313	D-WP(C)/45458/2024 WP(C)/27543/2024	SURENDRA KUMAR PATTJOSHI VS STATE OF ODISHA	ABINASH PATTJOSHI VS	// 0 //
314	D-WP(C)/45461/2024 WP(C)/27544/2024	TRILOCHAN MOHANTY VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
315	D-WP(C)/42669/2024 WP(C)/27545/2024	CHARAN SEBAK SATPATHY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
316	D-WP(C)/42011/2024 WP(C)/27546/2024	PRATAP CHANDRA DIGAL @ PRATAP CHANDRA DIGAL VS ODISHA INFORMATION COMMISSION	SIDHARTH PRASAD DAS VS	// 0 //
317	D-WP(C)/46017/2024 WP(C)/27547/2024	PRASANTA KUMAR HOTA VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //

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318	D-WP(C)/42695/2024 WP(C)/27548/2024	RINKU COMMERCIAL CARRIER PVT. LTD, NAGPUR VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	// () //
319	D-WP(C)/43945/2024 WP(C)/27549/2024	ASHOK KUMAR DASH VS STATE OF ODISHA	NIRANJAN BISWAL VS	// () //
320	D-ABLAPL/32616/2024 ABLAPL/12394/2024	TUKUNA GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /69 /2011 () //
321	D-ABLAPL/32663/2024 ABLAPL/12395/2024	JYOTIPRAKASH MISHRA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	ATHAMALLIK /295 /2024 () //
322	D-ABLAPL/32693/2024 ABLAPL/12396/2024	ASIT KUMAR ROUL VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	KHANTAPADA /265 /2024 () //
323	D-ABLAPL/32995/2024 ABLAPL/12397/2024	SIRISH CHANDRA SAHANI VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BARBIL /286 /2022 () //
324	D-ABLAPL/32705/2024 ABLAPL/12398/2024	SARAT KUMAR MOHAPATRA VS STATE OF ODISHA	JAYDEEP PAL VS	DHENKANAL TOWN /732 /2024 () //
325	D-ABLAPL/32833/2024 ABLAPL/12399/2024	KAIBALYA JANI KORTAR BINARTHA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 () //
326	D-ABLAPL/32773/2024 ABLAPL/12400/2024	SRIDHAR PARIDA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /389 /2024 () //
327	D-ABLAPL/32878/2024 ABLAPL/12401/2024	JOGESWAR MOHAPATRA @ JOGESH KUMAR MOHAPATRA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	BAMBARI /252 /2024 () //
328	D-ABLAPL/32913/2024 ABLAPL/12402/2024	SANDEEP YADAV VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA /605 /2024 () //
329	D-ABLAPL/32774/2024	JIBAN JYOTI NAYAK	JAYAKRISHNA MOHAPATRA	Dhamara Police Station /77 /2024

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	ABLAPL/12403/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/32840/2024 ABLAPL/12404/2024	PAHANTIA BHOSAGAR @ BHOSAGAR VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BARGARH /595 /2024 () //
331	D-ABLAPL/32788/2024 ABLAPL/12405/2024	DIVAKAR BARADA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GURANDI /59 /2024 () //
332	D-ABLAPL/32783/2024 ABLAPL/12406/2024	MINU NAIK @ MINATI NAYAK VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	BANAPUR P.S. /338 /2024 () //
333	D-ABLAPL/33090/2024 ABLAPL/12407/2024	RAJESH SAHU @ RAJESH KUMAR SAHOO VS STATE OF ODISHA	BIKASH KUMAR KUND VS	BANAPUR P.S. /349 /2024 () //
334	D-ABLAPL/33120/2024 ABLAPL/12408/2024	AKHAY SAHU @ AKSHAYA KUMAR SAHOO VS STATE OF ODISHA	BINAYA BHUSAN ROURAY VS	GONDIA /335 /2024 () //
335	D-ABLAPL/32945/2024 ABLAPL/12409/2024	SANTOSH PATEL VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	AMBABHONA /176 /2024 () //
336	D-ABLAPL/32955/2024 ABLAPL/12410/2024	SAROJ KUMAR JENA @ BAPI VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI /320 /2024 () //
337	D-ABLAPL/32956/2024 ABLAPL/12411/2024	BIJAYA KUMAR ROUT VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI RURAL PS /494 /2024 () //
338	D-ABLAPL/32914/2024 ABLAPL/12412/2024	UDIT NARAYAN MISHRA VS STATE OF ODISHA	BISWA PRAKASH DHAL VS	PATNA /320 /2024 () //
339	D-ABLAPL/32947/2024 ABLAPL/12413/2024	PRATAP PATRA @ BAGA VS STATE OF ODISHA	ARIJEET MISHRA VS	KALINGA NAGAR /276 /2024 () //
340	D-ABLAPL/32960/2024 ABLAPL/12414/2024	PRAKASH LENKA @ PRAKASH KUMAR LENKA VS	HEMANTA KUMAR MOHANTA VS	BANAPUR P.S. /292 /2024 ()

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341	D-ABLAPL/32961/2024 ABLAPL/12415/2024	STATE OF ODISHA AJIT KUMAR DHAL VS	SK. ZAFARULLA VS	// BRAJARAJNAGAR /246 /2024 ()
342	D-ABLAPL/32970/2024 ABLAPL/12416/2024	STATE OF ODISHA SANTANU KUMAR SAHU VS	PRADEEP KUMAR PANDA VS	// HINDOL /258 /2024 ()
343	D-ABLAPL/32439/2024 ABLAPL/12417/2024	STATE OF ODISHA BIBEKANANDA SAHOO @ MEKA SAHOO VS	SALAUDDIN KHAN VS	// PARJANG /470 /2024 ()
344	D-ABLAPL/32948/2024 ABLAPL/12418/2024	STATE OF ODISHA RAMESH BARIK VS	ARIJEET MISHRA VS	// BOIPARIGUDA /169 /2024 ()
345	D-ABLAPL/32916/2024 ABLAPL/12419/2024	STATE OF ODISHA ASHISH KUMAR NAYAK VS	RAMDAS ACHARY VS	// ADVA /148 /2024 ()
346	D-ABLAPL/32971/2024 ABLAPL/12420/2024	STATE OF ODISHA BALARAM SAHOO VS	RAKESH BEHERA VS	// BINJHARPUR /570 /2024 ()
347	D-ABLAPL/32949/2024 ABLAPL/12421/2024	STATE OF ODISHA ASISH KUMAR NAYAK VS	ARIJEET MISHRA VS	// AUL /632 /2024 ()
348	D-ABLAPL/32972/2024 ABLAPL/12422/2024	STATE OF ODISHA SANTOSH KUMAR MAHALIK VS	SAROJ KUMAR DASH VS	// DHUSURI /275 /2023 ()
349	D-ABLAPL/33317/2024 ABLAPL/12423/2024	STATE OF ODISHA LALATENDU KESHARI SAMAL VS	SATYAJIT MOHAPATRA (2) VS	// BHADRAK TOWN /671 /2024 ()
350	D-ABLAPL/33009/2024 ABLAPL/12424/2024	STATE OF ODISHA AMOD KUMAR @ AMOD GUPTA VS	KULDEEP MOHANTY VS	// BRAHMANITARANG /276 /2024 ()
351	D-ABLAPL/32953/2024 ABLAPL/12425/2024	STATE OF ODISHA PRAFULLA HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	// JEYPORE MAHILA /177 /2024 () //

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352	D-ABLAPL/33225/2024 ABLAPL/12426/2024	SHIBAM @ SHIVAM MUKHI VS STATE OF ODISHA	KULDEEP MOHANTY VS	UDALA /378 /2024 () //
353	D-ABLAPL/33012/2024 ABLAPL/12427/2024	SUBHAKANTA BEHERA @ BENGA VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL SADAR /829 /2024 () //
354	D-ABLAPL/33355/2024 ABLAPL/12428/2024	AMIT NAYAK VS STATE OF ODISHA	DEVASHIS PANDA VS	CHAULIAGANJA /285 /2024 () //
355	D-ABLAPL/33020/2024 ABLAPL/12429/2024	ASIT KUMR DAS VS STATE OF ODISHA	SANJEEB KUMAR DAS VS	JAGATSINGPUR /1033 /2024 () //
356	D-ABLAPL/32858/2024 ABLAPL/12430/2024	SURJIYAKANTA @ SURYAKANTA PANDA VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	KUAKHIA /443 /2024 () //
357	D-ABLAPL/33103/2024 ABLAPL/12431/2024	MADHU NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /335 /2024 () //
358	D-ABLAPL/33166/2024 ABLAPL/12432/2024	RAJESH KUMAR MOHAPATRA @ SIKUN VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	BALICHANDRAPUR /444 /2024 () //
359	D-ABLAPL/33104/2024 ABLAPL/12433/2024	RUDRA NAG @ NIKHIL NAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TUSRA /299 /2024 () //
360	D-ABLAPL/33167/2024 ABLAPL/12434/2024	ASHOK PODDAR VS STATE OF ODISHA	DIPTI REKHA PANDA VS	KUTRA /79 /2024 () //
361	D-ABLAPL/33108/2024 ABLAPL/12435/2024	RAJESH KAMILA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALIAPANDA /168 /2024 () //
362	D-ABLAPL/32920/2024 ABLAPL/12436/2024	BUDHIMATI ROUT VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /885 /2024 () //
363	D-ABLAPL/33170/2024	BRAJA DAS @ BRAJA KISHORE DAS	SURYAKANTA DASH	BANKI /363 /2024

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	ABLAPL/12437/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/33111/2024 ABLAPL/12438/2024	KANDAN HANSDAH @ KANDAN HANSDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BADSAHI /261 /2024 () //
365	D-ABLAPL/33172/2024 ABLAPL/12439/2024	BHAGABAN SWAIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHUNTUNI /203 /2024 () //
366	D-ABLAPL/32924/2024 ABLAPL/12440/2024	HIMANSHU VUSAN SAHOO VS REPUBLIC OF INDIA (CBI)	RAMESH CHANDRA MAHARANA VS	// /0 () //
367	D-ABLAPL/32926/2024 ABLAPL/12441/2024	MANORAMA DAS VS STATE OF ODISHA	SANJEEB KUMAR DAS VS	JAGATSINGPUR /1033 /2024 () //
368	D-ABLAPL/33229/2024 ABLAPL/12442/2024	TIMI DAS @ SASMITA DAS @ GURU VS STATE OF ODISHA	BISWARANJAN DALAI VS	JAGATSINGPUR /934 /2024 () //
369	D-ABLAPL/33127/2024 ABLAPL/12443/2024	DEEPAK KUMAR MOHANTY VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	BHADRAK TOWN /665 /2024 () //
370	D-ABLAPL/33239/2024 ABLAPL/12444/2024	JNYANA RANJAN KANDI VS STATE OF ODISHA	SANJAY KUMAR PATTANAIK VS	TANGI /234 /2024 () //
371	D-ABLAPL/32927/2024 ABLAPL/12445/2024	TITU MUND @ KUNJA BIHARI MUND VS STATE OF ODISHA	UMAKANTA BARIK VS	KOKSARA /216 /2024 () //
372	D-ABLAPL/33035/2024 ABLAPL/12446/2024	MANIA MALIK @ SARBESWAR MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJNAGAR /357 /2022 () //
373	D-ABLAPL/33246/2024 ABLAPL/12447/2024	BIKASH KUMAR ROUT @ BIKASH RANJAN ROUT VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	KHUNTUNI /94 /2013 () //
374	D-ABLAPL/33128/2024 ABLAPL/12448/2024	PRAMOD NAYAK VS	SAPAN KUMAR LENKA VS	BOLAGARH P.S. /255 /2024 ()

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375	D-ABLAPL/33048/2024 ABLAPL/12449/2024	STATE OF ODISHA RAJESH MINZ VS STATE OF ODISHA	KARUNAKAR NAYAK VS	// KUTRA /157 /2024 () //
376	D-ABLAPL/33262/2024 ABLAPL/12450/2024	STATE OF ODISHA BIJAY NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	// ITAMATI /104 /2024 () //
377	D-ABLAPL/33263/2024 ABLAPL/12451/2024	STATE OF ODISHA CHAGALI SAHOO @ BASANT KUMAR SAHOO VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	// KUDANAGARI /278 /2024 () //
378	D-ABLAPL/32852/2024 ABLAPL/12452/2024	STATE OF ODISHA SK. NASIM VS STATE OF ODISHA	BASANTA KUMAR DAS VS	// RAIRANGPUR TOWN /258 /2024 () //
379	D-ABLAPL/33265/2024 ABLAPL/12453/2024	STATE OF ODISHA SALYADU SUNIL DORA @ SAILADU SUNIL VS STATE OF ODISHA	BISWA RANJAN DAS VS	// PATTAPUR (ASKA) /389 /2024 () //
380	D-ABLAPL/33139/2024 ABLAPL/12454/2024	STATE OF ODISHA PANDU @ GOBIND PRADHAN VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	// BANTALA /67 /2024 () //
381	D-ABLAPL/32854/2024 ABLAPL/12455/2024	STATE OF ODISHA BHIMA @ BHIMASEN BEHERA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	// PIPLI /21 /2022 () //
382	D-ABLAPL/33332/2024 ABLAPL/12456/2024	STATE OF ODISHA BICHITRA DAS VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	// DHAMNAGAR /397 /2024 () //
383	D-ABLAPL/33337/2024 ABLAPL/12457/2024	STATE OF ODISHA SISIR RANJAN SWAIN VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	// G.R.P.S.,BERHAMPUR /119 /2024 () //
384	D-ABLAPL/32874/2024 ABLAPL/12458/2024	STATE OF ODISHA SAMIR SWAIN VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// DHARAKOT PS /336 /2024 () //
385	D-ABLAPL/33339/2024 ABLAPL/12459/2024	STATE OF ODISHA MANAS BARIK @ MANAS RANJAN BARIK @ TIKINA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /106 /2024 () //

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386	D-ABLAPL/33140/2024 ABLAPL/12460/2024	FAKIR RANA @ MAHAPATRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BANAPUR P.S. /101 /2004 () //
387	D-ABLAPL/32890/2024 ABLAPL/12461/2024	SUNIL KUMAR SAHOO VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	RAGHUNATHPALI /549 /2024 () //
388	D-ABLAPL/32905/2024 ABLAPL/12462/2024	DINABANDHU DAS @ BUDHIA VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	KUJANGA /490 /2024 () //
389	D-ABLAPL/33158/2024 ABLAPL/12463/2024	PRASANNA OJHA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	BHARATPUR PS /668 /2024 () //
390	D-ABLAPL/32951/2024 ABLAPL/12464/2024	DEEPAK @ DIBAKAR JENA VS STATE OF ODISHA	SURESH KUMAR JENA VS	OUPADA /200 /2024 () //
391	D-ABLAPL/33348/2024 ABLAPL/12465/2024	SARAT NAIK @ SORA VS STATE OF ODISHA	ASHWARIYA DASH VS	RAYAGADA TOWN /208 /2021 () //
392	D-ABLAPL/33162/2024 ABLAPL/12466/2024	SURENDRA SWAIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHUNTUNI /203 /2024 () //
393	D-ABLAPL/33349/2024 ABLAPL/12467/2024	CHANDI SINGH @ CHANDI PRASAD SINGH VS STATE OF ODISHA	SANJIT MISHRA VS	PURI TOWN /457 /2024 () //
394	D-ABLAPL/32952/2024 ABLAPL/12468/2024	BHARATA NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /305 /2024 () //
395	D-ABLAPL/33356/2024 ABLAPL/12469/2024	SHUBHANKAR NAYAK VS STATE OF ODISHA	ANSUMAN BHUYAN VS	TIGIRIA /240 /2024 () //
396	D-ABLAPL/32780/2024 ABLAPL/12470/2024	SUBASH CHANDRA MEHER VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	KANTABANJI /279 /2024 () //
397	D-ABLAPL/33361/2024	MAMINA BISOI	PRIYA RANJAN SINGH	CUTTACK SADAR /553 /2024

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	ABLAPL/12471/2024	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/33381/2024 ABLAPL/12472/2024	PAPI @ SUBHA KANTA NAYAK VS STATE OF ODISHA	BISWARANJAN DALAI VS	TIRTOL /537 /2024 () //
399	D-ABLAPL/32668/2024 ABLAPL/12473/2024	PAWAN KUMAR GARG VS STATE OF ODISHA	PRATIK NAYAK VS	BENTKAR (42 MOUZA) UPD CUTTACK () //
400	D-ABLAPL/33382/2024 ABLAPL/12474/2024	SUDAM CHARAN BEHERA VS STATE OF ODISHA	PARSURAM DAS VS	CANTONMENT ROAD /149 /2024 () //
401	D-ABLAPL/33401/2024 ABLAPL/12475/2024	GUNANIDHI SAHOO VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	KALAMPUR /114 /2024 () //
402	D-ABLAPL/33101/2024 ABLAPL/12476/2024	RASHMIRANI MOHAPATRA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	GUNUPUR /78 /2023 () //
403	D-ABLAPL/32902/2024 ABLAPL/12477/2024	DIBAKAR MALLIK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	NIKIRAI /330 /2024 () //
404	D-ABLAPL/33102/2024 ABLAPL/12478/2024	SANA @ ASHOK KUMAR BARIK VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BEGUNIA P.S. /303 /2024 () //
405	D-ABLAPL/32903/2024 ABLAPL/12479/2024	PAPUNI SAHOO VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	NIKIRAI /330 /2024 () //
406	D-ABLAPL/33197/2024 ABLAPL/12480/2024	GOVINDA CHANDRA PATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
407	D-ABLAPL/33199/2024 ABLAPL/12481/2024	MITU ROUT @ JHUNU VS STATE OF ODISHA	AJIT KUMAR RAUT VS	TIGIRIA /256 /2024 () //
408	D-ABLAPL/33285/2024 ABLAPL/12482/2024	BALIRAM NAYAK VS	JANAKI KANTA MAHAPATRA VS	/ /0 ()

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409	D-ABLAPL/33208/2024 ABLAPL/12483/2024	STATE OF ODISHA(VIG.) HALADHAR BEHERA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// PATKURA /246 /2024 () //
410	D-ABLAPL/33209/2024 ABLAPL/12484/2024	KALIA @ SANJAY KU. DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /348 /2024 () //
411	D-ABLAPL/33028/2024 ABLAPL/12485/2024	ARCHHANA BADHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /607 /2024 () //
412	D-ABLAPL/32459/2024 ABLAPL/12486/2024	MANOJ KUMAR MALLICK VS STATE OF ODISHA	AMIT KUMAR NATH VS	BRAHMANITARANG /280 /2024 () //
413	D-ABLAPL/32954/2024 ABLAPL/12487/2024	JAGANNATH HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /177 /2024 () //
414	D-ABLAPL/33032/2024 ABLAPL/12488/2024	PRASANA KANHAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	HARABHANGA /101 /2024 () //
415	D-ABLAPL/33318/2024 ABLAPL/12489/2024	SUMAN NAYAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /283 /2024 () //
416	D-ABLAPL/33034/2024 ABLAPL/12490/2024	KAILASH GURU VS STATE OF ODISHA	AMITAV TRIPATHY VS	SARANAKUL /27 /2009 () //